

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 393 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020

Name of the Company: Shree Sumitra Enterprise Partnership Firm
Through its Patner Chiranjibhai H Patel
V/s
SS Alloy Products Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for Operational Creditor.

Issue notice to Corporate Debtor. We direct the Operational Creditor to serve notice to the Corporate Debtor by Speed-post and by e-mail and to file affidavit within two weeks.

Matter is adjourned for further consideration on 01.02.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of December, 2020.

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)